

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5975  
ANSWERED ON:02.05.2013  
NEW POWER PROJECTS  
Meghe Shri Datta Raghobaji

**Will the Minister of POWER be pleased to state:**

- (a) whether proposals for setting up of new power projects in Maharashtra are pending with the Union Government; and
- (b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) & (b) : After the enactment of Electricity Act, 2003, Techno- Economic Clearance of Central Electricity Authority (CEA) is not required for setting up of Thermal Power Projects. As such, proposals for setting up of new thermal power projects are not being received in CEA. No Detailed Project Reports (DPR) of Hydro Power Projects in Maharashtra are pending for examination in CEA.